

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 618/2018 In
O.A No. 308/2018**

New Delhi, this the 25th day of March, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Shri Krishan Pal Singh Chauhan
Aged about 68 years,
S/o. Late Shri Jagpal Singh,
Retd. Assistant Post Master,
R/o. 410, Laxmanganj, Shiv Lok Colony,
Khurja-203131,
Distt. Bulandshahr. ...Applicant

(By Advocate : Mr. Shoeb Shakeel with Mr. A. A. Ansari)

Versus

1. Ananta Narayan Nanda,
Secretary,
Department of Posts,
Ministry of Communications,
Dak Bhawan, New Delhi.
2. Kripal Singh Yadav
Supdt. Of Posts,
Bulandshahr Division,
Bulandshahr, Uttar Pradesh. ...Respondents

(By Advocate : Mr. Rajinder Nischal)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for petitioner submits that the orders of this Tribunal have been complied with and that the respondents have passed speaking and reasoned order.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still aggrieved with the orders now passed by the respondents. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

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